

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2016**

**Dated: 11<sup>th</sup> January, 2019**

**In the matter of:**

**M/s Trishul Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd.  
& Ors.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **19.02.2019.**

(Court Master/PS)

Pr/kt